

(81)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
HYDERABAD

O.A.NO.622/95

Between:

Date of Order: 10.5.95.

1. M.Durgaiah
2. Mohd. Chand
3. M.A.Rafeeq

And

...Applicants.

1. The Chief General Manager,
Telecommunications, A.P.Circle,
Doorsanchar Bhavan,
Nampalli,
Hyderabad.
2. The Telecom District Engineer,
Medak District,
Sangareddy.
3. The Sub Divisional Officer,
Telecommunications,
Sangareddy,
Medak District.

...Respondents.

Counsel for the Applicants : Mr.K.Venkateswarulu

Counsel for the Respondents : *Mr.V.Bhaskar Rao, Advocate*

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

contd....

82

OA.622/95

Judgement

(As per Hon. Mr. R. Rangarajan, Member (Admn.))

Heard Sri K. Venkateswarlu, learned counsel for Sri K. Bhaskar Rao, the applicants and learned counsel for the respondents.

2. The first applicant was appointed as Casual Mazdoor on 1-4-1986 and worked till 30-9-1988. The second applicant was appointed as Casual Mazdoor on 1-12-1981 and had worked upto 31-12-1982. The third applicant was appointed as Casual Mazdoor on 1-1-1982 and worked upto 30-9-1983 for 340 days under the control of R-2 & R-3. Thereafter they were not engaged at all.

3. As they have been disengaged in the year 1988, 1983 and 1982 respectively, it is not possible to condone the break in service as they were disengaged ~~long back~~.

4. As they had worked for the Department for 440, 263, and 340 days respectively, they have gained considerable experience in the discharge of duties entrusted to Casual Mazdoors. In view of this they are better ~~equipped to discharge~~ ^{the duties &} Casual Mazdoors in the Telecom compared to freshers.

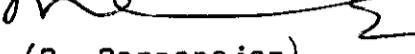
5. Under these circumstances the following direction is given :

The applicants should be re-engaged as and when work is available in preference to freshers herein sponsored by the Employment Exchange. However, in pursuance of this order if they are engaged, none who are working shall be retrenched.

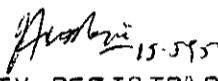
D

23

6. The OA is ordered accordingly, at the admission stage itself. No costs.


(R. Rangarajan)
Member (Admn.)

(Dated : May 10, 95)
Dictated in Open Court


May 15. 95
DEPUTY REGISTRAR (J)

sk

To

1. The Chief General Manager, Telecommunications, A.P.Circle, Doordanchar Bhavan, Nampalli, Hyderabad.
2. The Telecom District Engineer, Medak District, Sangareddy.
3. The Sub Divisional Officer, Telecommunications, Sangareddy, Medak District.
4. One copy to Mr.K.Venkateswarulu, Advocate, CAT, Hyderabad.
5. One copy to Mr.~~K. Bhakare~~ Advocate, CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One spare copy.

YLKR

TYPED BY
CHECKED BY

COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

THE HON'BLE SHRI A.V.HARIOSAN: MEMBER (3)

AND

R.Rangarajan.
THE HON'BLE SHRI A.B.GARTHIE: MEMBER (4)

DATED 10.5.95

ORDER/JUDGMENT

M.A.NO/R.P.NO./C.P.NO.

in

O.A.NO. 622/95

Admitted and Interim directions issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default

Rejected/Ordered.

No order as to costs.

YLKR

